

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3282**

**TO BE ANSWERED ON THE 06TH DECEMBER, 2016/ AGRAHAYANA 15, 1938 (SAKA)
REVIEW OF ACCESS POINT**

3282. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is considering to evolve a mechanism for a regular review of all such access where the overseas Indians were barred from visiting India;

(b) if so, the details thereof;

(c) whether the Government has received any communication from the Chief Ministers in this regard; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (b): Review of access where overseas Indians are barred from visiting India is a continuous process and is done periodically as per an established procedure.

(c) to (d): A communication dated 22.9.2014 was received from the Chief Minister of Punjab for review of persons of Indian origin whose names have been included in the adverse list. A review was subsequently undertaken by the Government and appropriate actions were taken following the prescribed procedure.
